

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 39

C P NO. 79/241-243/ALD/2016,
CA NO. 273/2018, CA NO. 54/2019,
CA NO. 235/2019, CA NO. 236/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PRAJNAJY SHARMA V/S ALLAHABAD GALVANISING PVT. LTD.

SECTION: 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. VIVEK KOHLI ALONGWITH SH. NITIN SHARMA, NIKHIL MATHUR & SH. SANDEEP BHURARIA, ADVS.

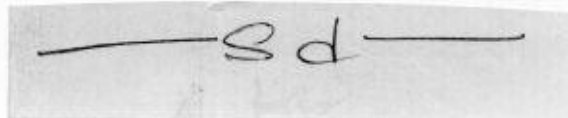
COUNSEL FOR RESPONDENT : SH. RAHUL SRIPAT, SR. ADV. ALONGWITH SH. NESAR AHMAD & SH. ANIL KUMAR, PCS.

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The matter was taken up today through Video Conferencing.

Sh. Vivek Kohli alongwith Sh. Nitin Kumar Sharma, Sh. Nikhil Mathura and Sh. Sandeep Bhuraria, Advocates for the Applicant, Sh. Rahul Sripat, Sr. Advocate alongwith Sh. Nesar Ahmad & Sh. Anil Kumar, PCS for the Respondent through Video Conferencing.

As jointly prayed, put up on 29th January, 2021 for arguments, by which time, parties may file their short submissions, if they desire to do so.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 02.12.2020

Typed by :
Kumud Narayan
(P.S.)